

Annexure - 3

Name of the corporate debtor: Samson and Sons and Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021; List of creditors as on: 15-04-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Total Claim	Total Admitted	Nature of Claim	Amount Covered by Guarantee	Related Party (Y/N)	% of voting share in CoC				
1	State Bank of India	25-11-2021	14,94,01,359.00	14,94,01,359.00	Secured	9,12,82,359.00	N	10.67%				No supporting documents submitted
2	Kerala Financial Corporation	25-11-2021	32,16,57,547.00	32,16,57,547.00	Secured	24,43,99,547.00	N	22.98%				NA
3	Toyota Financial Services India Ltd	20-01-2022	28,11,083.14	28,11,083.14	Unsecured, but HP available		N	0.20%				No charge has been registered with ROC
Total			47,38,69,989.14	47,38,69,989.14	-	33,56,81,906.00	-	33.85%				